

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

ORIGINAL APPLICATION NO.: 744 of 2000.

Dated this Thursday, the 13th day of February, 2003.

CORAM : Hon'ble Shri A. S. Sanghvi, Member (J).

Hon'ble Shri G.C. Srivastava, Member (A).

Manoj Kumar Singh,
Village-Bhishampur,
Post: Bhishampur,
Dist. Varanasi,
Uttar Pradesh

... Applicant.

(By Advocate - none present)

VERSUS

1. The Union of India through
its General Manager,
Western Railway,
Churchgate,
Mumbai.

2. Divisional Electrical Engineer,
D.E.E. (REW), SL,
Western Railway,
Mumbai Central.

... Respondents.

(By Advocate Shri V. S. Masurkar)

O R D E R (ORAL)

PER : Shri A. S. Sanghvi, Member (J).

Neither the Applicant nor his counsel is present. On 10.02.2003 when this matter was listed on Board, none of them was present and in the interest of justice we had adjourned the same for today. However, today also nobody is present. It appears that neither the Applicant nor his counsel is interested in this matter. Shri V. S. Masurkar is present on behalf of Respondents. The O.A. is, therefore, dismissed in default. No order as to costs.

Srivastava
(G.C. SRIVASTAVA)
MEMBER (A)

A. S. Sanghvi
(A. S. SANGHVI)
MEMBER (J)